

15.41 hrs.

Title: Introduction of the High Court of Mumbai (Establishment of a Permanent Bench at Nasik) Bill, 2000.

SHRI UTTAMRAO DHIKALE (NASIK): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Mumbai at Nasik.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Mumbai at Nasik."

The motion was adopted.

SHRI UTTAMRAO DHIKALE : I introduce the Bill.
